

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date:10th February, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Appeal No. 05/2017(CZ)	Ashutosh Bansal Vs SEIAA & 3 Ors..	Mr. Anurag Solanki, Adv.	
FOR HEARING				
2.	Original Application No. 02/2017(CZ)	Fakeer Mohammad Vs Union of India & 3 Ors.	Mr.Rohit Sharma, Adv.	
3.	Original Application No. 132/2016 (CZ)	Neeraj Sharma Vs. Union of India & 14 Ors.	Mr. M.S.Kachwaha, Adv. Ms. Zubia Sajid, Adv. Mr. Sandeep Singh, Adv. Mr. Om Shankar Shrivastava, Adv.	
4.	Original Application No. 89/2016(CZ)	Tapeshwar Singh Bhati (Fly Ash based Brick) Vs. Union of India & 15 Ors.	Dr. M.S.Kachhawa, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Sandeep Singh, Adv.	
5.	Original Application No. 126/2016(THC) (W.P.No.18545/11)	Manglam Cement Ltd. Vs. State of Rajasthan & 4Ors.	Mr. Sanjay Jhawar, Adv. Mr. Atul Saxena, Adv. Mr. Sandeep Singh, Adv.	
6.	Original Application 131 /2016 (CZ)	Mahendra Solanki Vs. Rajasthan PWD & 6 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. Sachin K. Verma, Adv. Mr. Sandeep Singh, Adv.	
7.	Original Application No. 144/2016(CZ)	Afsar Khan Vs. State of M.P. & 18 Ors.	Mr. Joseph Thomas, Adv.	
8.	Original Application No. 129/2016(CZ) (M.A.No.1070/16) (M.A.No.47/17)	Jalinder Piraji Dhanwate Vs. State of M.P. & 9 Ors.	Mr. Shivendu Joshi, Adv. Mr. Varun Raj Nair, Adv. Mr. Sachin K. Verma, Adv. Dr. Vivek Dalal, Adv.	
9.	Original Application No. 124/2014(CZ)	Ajay Dubey (Fly Ash) Vs. State of Chhattisgarh & 3 Ors.	Mr. Rajesh Chand, Advocate Ms. Parul Bhadoria Adv. Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv. Mr. Siddhartha Singh Chouhan, Adv.	
10.	Original Application No. 44/2013(CZ) (M.A.No.625/16) (M.A.No.716/16)	Tribunal At Its Own (Fly Ash, Thermal Power) Vs. Chairman M.P pollution Control Board &4 Ors.	Mr. Shivendu Joshi, Adv. R-1 Mr. Sachin K. Verma, Adv. For R-3&4 Mr. Yogesh Bhatnagar Adv. Mr. Om. S. Shrivastava, Adv. Mr. Shreyraj Saxena, Adv. Mr. Narmada Prasad Choudhary, Adv. Mr. Amit Kumar Choudhary,Adv.	

			Mr. Vivek Rusia, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Parul Bhadoria, Adv. for Mr. PurushendraKaurav, Adv.	
11.	Original Application No. 122/2015(CZ)	Anhad Mishra Vs. Union of India & Ors.	Mr. Rohit Sharma, Adv. Mr. Rudra dev singh, Adv. Mr. Vineet Singh, Adv. Ms. Parul Bhadoria, Adv. for Mr. PurushendraKaurav, Adv.	
12.	Original Application No. 95/2015(CZ)	Laxmi Chouhan Vs. Union of India & 7 Ors.	Mr. Sanjay Agarwal, Adv. Ms. Parul Bhadoria, Adv. Mr. Yadvendra Yadav, Adv. Mr. Sachin K. Verma, Adv. Mr. Yogesh Bhatnager, Adv. Mr. S.S. Chohan, Adv. Mr. R.C. Chohan, Adv. Mr. R.K.Baghel, Adv.	
13.	Original Application No. 36/2015 (CZ)	Laxmi Chauhan (Fly Ash Power Project) Vs. Union of India & 5 Ors	Mr. Sanjay Kumar, Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Deepesh Joshi, Adv. Mr. Rohit Sharma, Adv. Ms. Anjum Feroz, Adv.	
14.	Appeal No. 42/2015(CZ) (M.A.No.563/16)	Chhattisgarh SPG Co. Ltd. Vs Chhattisgarh Environment Conservation Board	Mr. Ayush Dev Bajpai, Adv. Mr. Shantanoo Saxena, Adv.	
15.	Original Application No. 29/2015 (CZ)	Titiksha Social Organisation Vs Union of India & 5 Ors	Mr. Sanjay Kumar, Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Deepesh Joshi, Adv.	
FOR COMPLIANCE				
16.	Appeal No. 53/2015(CZ) (M.A.No.949/16) (M.A.No.997/16) (M.A.No.998/16)	Rajamal Vs. MP SEIAA & 5 Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv.	

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